National Company Law Tribunal

Allahabad Bench

CPNO. 6/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE COMPANY: Karshi North Seth Saroral Rit, Itel.

SECTION OF THE COMPANIES ACT/I & B CODE: 391/394 of Coropanies Del, 1956,

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CP NO.6/2016

Sh. Pradeep Tiwari, Advocate for the petitioner. Sh. Kuldeep Bhatia, proxy for the OL.

The case is fixed for the argument. However, the OL is not available today as being out of station for the purpose to attend the Government meeting. Hence, a final opportunity is granted for argument.

List the matter on 23rd November, 2017.

Dated:13.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)